

(c) The Seventh Plan was finalised in consultation with the State Governments.

**Cases of corruption against Managers and Branch Managers of Regional Rural and other Commercial Banks in Madhya Pradesh**

4903. SHRI M.L. JHIKRAM : Will the Minister of FINANCE be pleased to state :

(a) whether there are certain cases of corruption against the Managers and Branch Managers of the regional rural and other commercial banks in Madhya Pradesh ;

(b) if so, the details thereof ; and

(c) the action being taken against the Managers ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Complaints levying corruption charges against bank officials in Madhya Pradesh and other parts of the country are received from time to time. Reserve Bank of India have reported that State-wise/areawise statistics in regard to corruption cases are not maintained by them. Whenever specific instances of the Regional Rural Bank and other banks staff indulging in corrupt practices come or are brought to the notice of Government, Reserve Bank of India and/or National Bank for Agriculture and Rural Development, there are promptly looked into for remedial action on the procedural side and punitive action whenever found necessary is taken against the guilty staff.

[English]

**News item captioned "Foreign Exchange Racket Detected".**

4904. SHRI KALI PRASAD PANDEY : Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been drawn to the news item captioned 'Croron Rupey Ka Videshi Mudra Ghotala' (Foreign

Exchange racket to the tune of crores of rupees) appearing in the 'Tribune' of 6 November, 1985 ;

(b) if so, whether Government have conducted any enquiry into the cases of bungling by the travel agents under Foreign Travel Scheme ;

(c) if so, the names of agents/organisations against whom action has been taken and the amount involved in the bungling detected so far ; and

(d) the action taken by the Government to deal with such frauds in future ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) to (d) Investigations by the Enforcement Directorate (FERA), in the case referred to in the news-item, are in progress. The allegations in the case are that some persons have obtained foreign exchange totalling U.S. \$2,74,000 from various banks under the Foreign Travel Scheme on the basis of forged documents.

In this connection, five persons, namely, S/Shri Kundan Singh, Charanjit Singh, Prem Chand, Tarsem Singh and Saroop Singh have already been detained under COFEPOSA Act, 1974.

Further action as warranted by law against the persons found involved and remedial measures as may be found necessary will be taken on completion of the investigations.

**Transfer Policy in 'NABARD'**

4905. SHRI BANWARI LAL BAIRWA : Will the Minister of FINANCE be pleased to state :

(a) the criteria laid down in respect of transfer of officers in National Bank for Agriculture and Rural Development ;

(b) whether this policy is followed in respect of Scheduled Caste/Scheduled Tribe officers ; and